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A. K. Upadhyay Vs. UOI

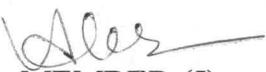
HEARING SL. No. 3  
OA No. 459/2012  
Order dated 27<sup>th</sup> November, 2014

CORAM  
HON'BLE SHRI A.K. PATNAIK, MEMBER (J)  
HON'BLE SHRI R.C. MISRA, MEMBER (A)

Heard Mr. B. Panda, learned counsel for the applicant and Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel appearing for the respondents as also Mr. G.C.Nayak, Ld. Govt. Advocate for the State of Orissa.

Mr. Panda, submitted that in the meantime, the applicant has ~~been~~ retired and accordingly this Original Application has become infructuous. Accordingly this Original Application is dismissed as having become infructuous.

  
MEMBER (A)

  
MEMBER (J)

J